

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1099 OF 2024

IN THE MATTER OF:

RAVI SHANKAR & ORS

Verses

Applicant

STATE OF HARYANA

Respondent

MEMO OF PARTIES

RAVI SHANKAR & ORS

Versus

Applicant

1. State of Haryana

Through Secretary Environment,
Forest and Climate Change, Government of Haryana;
Directorate of Environment and Climate Change, Haryana,
Bay No. 55-58 , 2nd floor,
Paryatan Bhawan, sector 2 Panchkula – 134109
Phone No. 0172-2701628
Email: environment@hry.nic.in

Respondent No. 1

2. Member Secretary, Haryana State Pollution Control Board;

C-11, Sector-6, Panchkula- 134109, Haryana
Phone Nos.: 0172-2577872 & 0172-2577873
Email: hqhspcb@hspcb.org.in

Respondent No.2

3. District Magistrate, Rohtak;

Mini secretariat, Rohtak
Phone No: 01262-255253
Email: commroh@hry.nic.in

Respondent No. 3

4. M/s. Indus Towers Limited, Bestech Business Towers,

1st Floor, Tower A, Industrial Plot No.1, Phase-9,
Sector 66 SAS Nagar (Mohali)
State of Punjab at Suncity Township-1,
Sector 34, State of Haryana.

Respondent No.4